

**WRITTEN ANSWERS TO QUESTIONS****Proposal for fresh survey of the Khurda Road-Bolangir Rail-Line in Orissa**

\*4. **SHRI JAGADISH JANI:** Will the Minister of RAILWAYS be pleased to state;

(a) whether Government, in view of demand from different sections in Orissa, have considered the proposal for a fresh survey of the proposed Khurda Road-Bolangir rail-line via Phulbani in Orissa; and

(b) if so, the decision taken by Government thereon?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):** (a) and (b) In the survey for Khurda Road-Bolangir rail-line, which was completed in 1986, the proposed alternative alignment via Phulbani was also examined. It was decided not to adopt the latter alignment as it involved steeper gradients, longer length and increased cost.

**Work to Rule Agitation by Ground engineers of Air India**

\*5. **SHRI MOHINDER SINGH LATHER:**

**SHRI ASHOK NATH VERMA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Air-India's ground engineers resorted to work to rule agitation recently, completely disrupting Air India flight schedule, causing considerable loss to the exchequer, besides putting the passengers to ransom;

(b) if so, what are the reasons therefor and since when they have been on strike;

(c) what is the number of daily flights cancelled each day by Air India and the total loss suffered so far, as a result thereof; and

(d) what steps have been taken by Government to resolve the issues involved?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):**

(a) Yes, Sir. Work to rule and go-slow agitation of aircraft maintenance engineers has affected the operation of scheduled flights of Air India but it has not disrupted their services completely.

(b) To provide more seats to high-yield traffic, the facility of first class travel granted to certain categories of employees was withdrawn. As a result of withdrawal of this facility, the Aircraft Maintenance Engineers Association directed the members to work to rule with effect from 22nd September, 1988.

(c) Between 30th September to 27th October, 1988 48 roundtrip flights have been cancelled and the estimated loss of revenue is expected to be of the order of Rs. 7 crores.

(d) Air India Management has initiated negotiations with Aircraft Maintenance Engineers Association and discussions are still continuing.

**संयुक्त राष्ट्र संघ में पाकिस्तान द्वारा जम्मू-काश्मीर मामले का उठाया जाना**

\*6. **श्री राम नरेश यादव :**

**श्री राम जेठमलानी :**

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी प्रतिनिधियों ने संयुक्त राष्ट्र संघ की अक्टूबर, 1988 में हुई बैठक में जम्मू-काश्मीर के मामले को पुनः उठाया था;

(ख) यदि हां, तो क्या पाकिस्तान का यह कृत्य भारत और पाकिस्तान के बीच हुए शिमला समझौते का उल्लंघन है;

(ग) यदि हां, तो क्या सरकार ने इस संबंध में पाकिस्तान सरकार से विरोध प्रकट किया है; और